

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

WRIT PETITION (CIVIL) NO(s). 16 OF 2005

SANJEEV BHATNAGAR

Petitioner(s)

VERSUS

UNION OF INDIA AND ORS.

Respondent(s)

(OFFICE REPORT FOR DIRECTION)

Date: 30/01/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE P.K. BALASUBRAMANYAN

For Petitioner(s)

Petiioner-in-Person

M/s Navin Prakash and Gorav Agarwal

For Respondent(s)

Ms. Sushma Suri, Advs.

Mr. Mushtaq Ahmad

Mr. Vijay Panjwani, Adv.

Mr. RN Keshwani, Adv.'

DR. Aman Hingorani and Ms. Priya Hingorani, Advs. for

M/s Hingorani and Associates, Advs.,

Mr. MR Call, Sr. Adv.

Ms. Rangeeta Rohtagi and

Mr. PH Parekh, Advs. For

M/s. PH Parekh and Co/. Advs.

Dr. Nafis A.Siddiqui, Adv.

Intervenor-In-Person

UPON hearing counsel the Court made the following

O R D E R

In view of the fact that the review petition filed by the petitioner was also dismissed by

this Court; we are not in a position to grant any relief to the petitioner on this petition.

(MEERA HEMANT)

(PUSHAP LATA BHARDWAJ)

A.R.-CUM-P.S.

COURT MASTER

A.R.-CUM-P.S.

COURT MASTER